



V. SHANKAR

B. Com., MBA, ACMA, CGMA, FCS &
Insolvency Professional

V Shankar & Co.,

Company Secretaries

303, Block-A, Legend Commercial Complex,
3-4-770 & 136, Opp. ICICI Bank,
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SCHEDULE I FORM -A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MEMOIR SYSTEMS INDIA PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	MEMOIR SYSTEMS INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	13/01/2011
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Companies Act, 1956
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200TG2011FTC072226
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	1-98/9/3/46 & 47, PLOT NO.15&16, NEAR IMAGE GARDEN FUNCTION HALL, SILICON VALLEY, MADHAPUR HYDERABAD TG 500081 IN
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10 th February, 2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	V. Shankar, Email: 1981shanky@gmail.com , Address: 303, Block- A, Legend Commercial Complex, 3-4-770 & 136, Opp. ICICI Bank, Above Keshav Medicals, Barkatpura, Hyderabad- 500027. IBBI Reg: IBBI/IPA-002/IP- N00145/2017-18/ 10436
8	LAST DATE FOR SUBMISSION OF CLAIMS	11 th March, 2020, by 5:00 Pm (IST)

Notice is hereby given that the **MEMOIR SYSTEMS INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 10th February, 2020.

The stakeholders of **MEMOIR SYSTEMS INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 11th March, 2020, by 5:00 Pm (IST) to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 10.02.2020

Place: Hyderabad



Name and signature of
Liquidator: V. Shankar.